

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) No, Sir. However, in pursuance of the Second proviso to Section 17(1) of the Regional Rural Banks Act, the Government have indicated the pay scales and attendant allowances of specific posts in the respective State Governments which would be admissible to the different cadres of employees of the Regional Rural Banks located in those States. As regards other benefits whenever recommendations for extension of specific benefits are received from the State-level Coordination Committees of Regional Rural Banks in different States, these are considered on merits and keeping in view the overall objective of enabling these banks to function as low cost institution to assist weaker sections of the Rural community. Some benefits like festival advance and conveyance loan facility as per State Government rules have already been allowed to Regional Rural Banks employees. Besides, benefit of LTC facility has also been permitted as per State Government rules wherever specific references had been received from State-level Coordination Committees.

Finding of Enquiry held by Reserve Bank of India in respect of investments made by Companies of Swraj Paul

709. SHRI RAM PRASAD AHIRWAR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Reserve Bank of India held a detailed enquiry into the status of 13 overseas companies of Shri Swraj Paul to determine whether the shares they have purchased in Indian Companies under the non-residents investment scheme, are valid ;

(b) if so, the findings of the enquiry held by the Reserve Bank of India in respect of investments made by 13 companies of Shri Swraj Paul ;

(c) the contraventions and the action Government propose to take in this regard ; and

(d) whether he will lay the report of the Reserve Bank of India and the opinion of the Ministry of Law in this regard on the Table of the House ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (d) No detailed enquiry has been held by the Reserve Bank of India into the status of the 13 overseas companies of Shri Swraj Paul. The question of the eligibility of these companies to purchase shares under the portfolio investment scheme was under consideration and they have been held eligible.

Improvement in public Sector Undertakings

710. SHRI CHANDRABHAN ATHARE PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Public Sector undertakings cumulatively have started showing good results ;

(b) if so, the number of units which have started showing profits and those which are yet to break even ; and

(c) whether with this improvement in the Public Sector, there has been a reciprocal increase in the production in the private sector also leading to a total increase in the industrial output of our country during 1982 and 1983 so far ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO) : (a) As per the quick assessment made based on provisional figures for 1982-83, the public sector enterprises as a whole have shown good results.

(b) Of the 185 units whose provisional working results for 1982-83 were available, 102 have made profits and 83 have made losses.

(c) There has been an increase in the total industrial production in the country in 1982-83 over that in 1981-82.